

## Comments/Feedbacks received in response to Draft Guidelines for Examination of Computer Related Inventions (CRIs) version 1.0

S. No.	Comments/Feedbacks given by	Reference link
1	ACCURES IP CARE LLP	<a href="https://ipindia.gov.in/storage/uploads/media/1.%20Gabriel%20-%20Comments%20for%20Computer%20Related%20Inventions%20(CRIs).pdf">https://ipindia.gov.in/storage/uploads/media/1.%20Gabriel%20-%20Comments%20for%20Computer%20Related%20Inventions%20(CRIs).pdf</a>
2	ANAND AND ANAND	<a href="https://ipindia.gov.in/storage/uploads/media/2.%20Anand%20and%20Anand%20-%20Comments%20-%20CRI%20Guidelines%202025.pdf">https://ipindia.gov.in/storage/uploads/media/2.%20Anand%20and%20Anand%20-%20Comments%20-%20CRI%20Guidelines%202025.pdf</a>
3	BANANA IP'S	<a href="https://ipindia.gov.in/storage/uploads/media/3.%20BananaIPs%20Comments%20and%20Suggestions%20to%20the%20Draft%20CRI%20Guidelines%202025.pdf">https://ipindia.gov.in/storage/uploads/media/3.%20BananaIPs%20Comments%20and%20Suggestions%20to%20the%20Draft%20CRI%20Guidelines%202025.pdf</a>
4	DE PENNING & DE PENNING	<a href="https://ipindia.gov.in/storage/uploads/media/4.%20Comments%20on%20Draft%20CRI%20Guidelines%202025%20-%20DD.pdf">https://ipindia.gov.in/storage/uploads/media/4.%20Comments%20on%20Draft%20CRI%20Guidelines%202025%20-%20DD.pdf</a>
5	DM VIDURNEETI LLP	<a href="https://ipindia.gov.in/storage/uploads/media/5.%20CRI%20-%20Formal%20Suggestions%20from%20DM%20Vidurmeet%20LLP%20Rev%200%2030%20March%202025.pdf">https://ipindia.gov.in/storage/uploads/media/5.%20CRI%20-%20Formal%20Suggestions%20from%20DM%20Vidurmeet%20LLP%20Rev%200%2030%20March%202025.pdf</a>
6	DR. KT VARUGHESE, PATENT AGENT IN/PA-4269	<a href="https://ipindia.gov.in/storage/uploads/media/6.%20Dr.%20K%20T%20V%20arughe%20CONCLAVIT.pdf">https://ipindia.gov.in/storage/uploads/media/6.%20Dr.%20K%20T%20V%20arughe%20CONCLAVIT.pdf</a>
7	DR. MANISH DUBEY	<a href="https://ipindia.gov.in/storage/uploads/media/7.%20Dr.%20Manish%20Dubey.pdf">https://ipindia.gov.in/storage/uploads/media/7.%20Dr.%20Manish%20Dubey.pdf</a>
8	FITT IITD	<a href="https://ipindia.gov.in/storage/uploads/media/8.%20Obersvation%20on%20CRI%20Guidelines%20-%20FITT%20IITD.pdf">https://ipindia.gov.in/storage/uploads/media/8.%20Obersvation%20on%20CRI%20Guidelines%20-%20FITT%20IITD.pdf</a>
9	HK ACHARYA COMPANY	<a href="https://ipindia.gov.in/storage/uploads/media/9.%20CRI%20GUIDELINE%20INPUT%20HK%20ACHARYA%20%20COMPANY%2030-4-2025.pdf">https://ipindia.gov.in/storage/uploads/media/9.%20CRI%20GUIDELINE%20INPUT%20HK%20ACHARYA%20%20COMPANY%2030-4-2025.pdf</a>
10	IBM	<a href="https://ipindia.gov.in/storage/uploads/media/10.%20CRI%20guidelines%202025_Comments%20-%20IBM.pdf">https://ipindia.gov.in/storage/uploads/media/10.%20CRI%20guidelines%202025_Comments%20-%20IBM.pdf</a>
11	INDIAN SOCIETY OF ARTIFICIAL INTELLIGENCE AND LAW	<a href="https://ipindia.gov.in/storage/uploads/media/11.%20AISTANDARDIO-ADC-0006-2025.pdf">https://ipindia.gov.in/storage/uploads/media/11.%20AISTANDARDIO-ADC-0006-2025.pdf</a>
12	INTELLECT DESIGN ARENA LIMITED	<a href="https://ipindia.gov.in/storage/uploads/media/12.%20Intellect%20Design%20Arena%20Limited_Feedback%20on%202025%20Guidelines%20on%20CRL.pdf">https://ipindia.gov.in/storage/uploads/media/12.%20Intellect%20Design%20Arena%20Limited_Feedback%20on%202025%20Guidelines%20on%20CRL.pdf</a>
13	INTELLECTUAL PROPERTY OWNERS ASSOCIATION, USA	<a href="https://ipindia.gov.in/storage/uploads/media/13.%20Comments%20on%20Draft%20CRI%20Guidelines%202025-IPOA.pdf">https://ipindia.gov.in/storage/uploads/media/13.%20Comments%20on%20Draft%20CRI%20Guidelines%202025-IPOA.pdf</a>
14	JETRO	<a href="https://ipindia.gov.in/storage/uploads/media/14.%20JETRO%20Comments.pdf">https://ipindia.gov.in/storage/uploads/media/14.%20JETRO%20Comments.pdf</a>
15	K&S	<a href="https://ipindia.gov.in/storage/uploads/media/15.%20K%20n%20S%20-%20CRI_2025-%20Suggestions%20and%20Queries.pdf">https://ipindia.gov.in/storage/uploads/media/15.%20K%20n%20S%20-%20CRI_2025-%20Suggestions%20and%20Queries.pdf</a>
16	LALL & SETHI	<a href="https://ipindia.gov.in/storage/uploads/media/16.%20LS_Comments_Draft%20CRI%20Guidelines%202025.pdf">https://ipindia.gov.in/storage/uploads/media/16.%20LS_Comments_Draft%20CRI%20Guidelines%202025.pdf</a>
17	LEXORBIS-submission 1	<a href="https://ipindia.gov.in/storage/uploads/media/17.%20LexOrbis_Comments_Draft_CRI_Guidelines_2025.pdf">https://ipindia.gov.in/storage/uploads/media/17.%20LexOrbis_Comments_Draft_CRI_Guidelines_2025.pdf</a>
18	LEXORBIS-submission 2	<a href="https://ipindia.gov.in/storage/uploads/media/18.%20Additional%20Comments%20from%20Lexorbis.pdf">https://ipindia.gov.in/storage/uploads/media/18.%20Additional%20Comments%20from%20Lexorbis.pdf</a>
19	NASSCOM	<a href="https://ipindia.gov.in/storage/uploads/media/19.%20NASSCOM_feedback_CRI_Guidelines_nasscom.pdf">https://ipindia.gov.in/storage/uploads/media/19.%20NASSCOM_feedback_CRI_Guidelines_nasscom.pdf</a>
20	NPCI	<a href="https://ipindia.gov.in/storage/uploads/media/20.%20NPCI%20Comments.pdf">https://ipindia.gov.in/storage/uploads/media/20.%20NPCI%20Comments.pdf</a>
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22	ACT, THE APP ASSOCIATION	<a href="https://ipindia.gov.in/storage/uploads/media/22.%20ACT%20Comments%20re%20CGPDTM_CRI-Guidelines_04.15.25.pdf">https://ipindia.gov.in/storage/uploads/media/22.%20ACT%20Comments%20re%20CGPDTM_CRI-Guidelines_04.15.25.pdf</a>
23	RK DEWAN	<a href="https://ipindia.gov.in/storage/uploads/media/23.%20RK%20Dewan%20Comments.pdf">https://ipindia.gov.in/storage/uploads/media/23.%20RK%20Dewan%20Comments.pdf</a>
24	REMFREY AND SAGAR	<a href="https://ipindia.gov.in/storage/uploads/media/24.%20Remfry%20and%20Sagar%20-%20Comments%20on%20Draft%20CRI%20Guidelines%202025.pdf">https://ipindia.gov.in/storage/uploads/media/24.%20Remfry%20and%20Sagar%20-%20Comments%20on%20Draft%20CRI%20Guidelines%202025.pdf</a>
25	SARANSH CHATURVEDI & CO.	<a href="https://ipindia.gov.in/storage/uploads/media/25.Comments%20on%20CRI%20Guidelines.pdf">https://ipindia.gov.in/storage/uploads/media/25.Comments%20on%20CRI%20Guidelines.pdf</a>
26	SHRI ABHISHEK SEN, S. MAJUMDAR & CO.	<a href="https://ipindia.gov.in/storage/uploads/media/26.%20Comments%20on%20Draft%20CRI%20Guidelines%202025_SMCO.pdf">https://ipindia.gov.in/storage/uploads/media/26.%20Comments%20on%20Draft%20CRI%20Guidelines%202025_SMCO.pdf</a>
27	SHRI ADITYA KOCHHAR	<a href="https://ipindia.gov.in/storage/uploads/media/27.%20Aditya%20Kochhar%20Comments.pdf">https://ipindia.gov.in/storage/uploads/media/27.%20Aditya%20Kochhar%20Comments.pdf</a>
28	SHRI ANJAN SEN	<a href="https://ipindia.gov.in/storage/uploads/media/28.%20ASA%20Letter%20on%20CRI%2014%204%2025%20-%20Anjan%20Sen.pdf">https://ipindia.gov.in/storage/uploads/media/28.%20ASA%20Letter%20on%20CRI%2014%204%2025%20-%20Anjan%20Sen.pdf</a>
29	SHRI BHARATHWAJ RAMAKRISHNAN	<a href="https://ipindia.gov.in/storage/uploads/media/29.%20Bharathwaj%20Ramakrishnan%20-%20Submissions_Draft%20CRI%20Guidelines%202025.pdf">https://ipindia.gov.in/storage/uploads/media/29.%20Bharathwaj%20Ramakrishnan%20-%20Submissions_Draft%20CRI%20Guidelines%202025.pdf</a>
30	SHRI CHIRAG TANNA	<a href="https://ipindia.gov.in/storage/uploads/media/30.%20Letter%20to%20IPO-Chirag%20Tanna.pdf">https://ipindia.gov.in/storage/uploads/media/30.%20Letter%20to%20IPO-Chirag%20Tanna.pdf</a>
31	SHRI CYRIL AMARCHAND MANGALDAS	<a href="https://ipindia.gov.in/storage/uploads/media/31.%20ACMD%20-%20Comments%20-%20Draft%20CRI%20Guidelines.pdf">https://ipindia.gov.in/storage/uploads/media/31.%20ACMD%20-%20Comments%20-%20Draft%20CRI%20Guidelines.pdf</a>

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32	SHRI HARSH PANGI, INPA-2580	<a href="https://ipindia.gov.in/storage/uploads/media/32.%20Comments%20on%20Draft%20CRI%20Guidelines%202025_HarshPangi_INPA_2580.pdf">https://ipindia.gov.in/storage/uploads/media/32.%20Comments%20on%20Draft%20CRI%20Guidelines%202025_HarshPangi_INPA_2580.pdf</a>
33	SMT KASTURI MOHAN	<a href="https://ipindia.gov.in/storage/uploads/media/33.%20Kasturi%20M%20Comments.pdf">https://ipindia.gov.in/storage/uploads/media/33.%20Kasturi%20M%20Comments.pdf</a>
34	SHRI PRASHANT SHARMA	<a href="https://ipindia.gov.in/storage/uploads/media/34.%20PRASHANT%20SHARMA_THE%20DRAFT%20GUIDELINES%20FOR%20EXAMINATION%20OF%20COMPUTER-RELATED%20INVENTIONS%20(CRI)%2C%202025%20(1).pdf">https://ipindia.gov.in/storage/uploads/media/34.%20PRASHANT%20SHARMA_THE%20DRAFT%20GUIDELINES%20FOR%20EXAMINATION%20OF%20COMPUTER-RELATED%20INVENTIONS%20(CRI)%2C%202025%20(1).pdf</a>
35	SHRI SANJAY CHAVRE	<a href="https://ipindia.gov.in/storage/uploads/media/35.%20Sanjay%20Chavre.pdf">https://ipindia.gov.in/storage/uploads/media/35.%20Sanjay%20Chavre.pdf</a>
36	SHRI SWARUP KUMAR	<a href="https://ipindia.gov.in/storage/uploads/media/36.%20Swarup%20Kumar%20-%20KSA.pdf">https://ipindia.gov.in/storage/uploads/media/36.%20Swarup%20Kumar%20-%20KSA.pdf</a>
37	SMT VRIDDHI	<a href="https://ipindia.gov.in/storage/uploads/media/37.%20Feedback_CRI%20guidelines%202025%20-%20Vriddhi.pdf">https://ipindia.gov.in/storage/uploads/media/37.%20Feedback_CRI%20guidelines%202025%20-%20Vriddhi.pdf</a>
38	SIDDHAST	<a href="https://ipindia.gov.in/storage/uploads/media/38.%20Siddhast%20-%20Feedback%20on%20Draft%20CRI%20Guidelines%20for%20Examination%20of%20Computer-Related%20Inventions%20(CRI)%2C%202025.pdf">https://ipindia.gov.in/storage/uploads/media/38.%20Siddhast%20-%20Feedback%20on%20Draft%20CRI%20Guidelines%20for%20Examination%20of%20Computer-Related%20Inventions%20(CRI)%2C%202025.pdf</a>
39	SUJATA CHAUDHRI IP ATTORNEYS	<a href="https://ipindia.gov.in/storage/uploads/media/39.%20CRI%20Guidelines-Public%20Consultation_Sujata%20Chaudhri%20IP%20Attorneys_30042025.pdf">https://ipindia.gov.in/storage/uploads/media/39.%20CRI%20Guidelines-Public%20Consultation_Sujata%20Chaudhri%20IP%20Attorneys_30042025.pdf</a>
40	SVR PARTNERS	<a href="https://ipindia.gov.in/storage/uploads/media/40.%20CRI_draft%20guidelines_Feedback-SVR%20Partners.pdf">https://ipindia.gov.in/storage/uploads/media/40.%20CRI_draft%20guidelines_Feedback-SVR%20Partners.pdf</a>
41	TCS	<a href="https://ipindia.gov.in/storage/uploads/media/41.%20TCS%20Feedback%20on%20Draft%20CRI%20Guidelines%202025_15th%20April%202025.pdf">https://ipindia.gov.in/storage/uploads/media/41.%20TCS%20Feedback%20on%20Draft%20CRI%20Guidelines%202025_15th%20April%202025.pdf</a>
42	VIVIN LEGAL	<a href="https://ipindia.gov.in/storage/uploads/media/43.%20Vivin%20Legal.pdf">https://ipindia.gov.in/storage/uploads/media/43.%20Vivin%20Legal.pdf</a>
43	VUTTS & ASSOCIATES, LLP	<a href="https://ipindia.gov.in/storage/uploads/media/42.%20VA%20Comments%20-%20draft%20CRI%20guidelines.pdf">https://ipindia.gov.in/storage/uploads/media/42.%20VA%20Comments%20-%20draft%20CRI%20guidelines.pdf</a>